

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2020

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 184/BB/2020	For admission	Sec 9 of I&B code 2016	Aster Technologie s Pvt Ltd	VGB Associates	Solas Fire Safety Equipment Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

*Manoranjan*

ADVOCATE FOR RESPONDENT/s:

*None*

**ORDER**

Heard Shri Manoranjan, learned Counsel for the Petitioner, through Video Conference and none appeared for the Respondent. Post the case on **02.09.2020**.

*[Signature]*

**MEMBER (T)**

*[Signature]*

**MEMBER (J)**

Shruthi

*[Signature]*